

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 155 of 2012 &**  
**I.A. No. 276 of 2012**

**Dated : 2<sup>nd</sup> April, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**M/s. SAL Steel Limited** ... **Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s): Ms. Surbhi Sharma

Counsel for the Respondent(s): Ms. Swapna Seshadri for R.2

**ORDER**

Written Submissions have already been filed by the Appellant.  
The learned counsel for the Respondent is filing her Written  
Submissions today in the Registry after serving copy on the other  
side.

***Judgment is Reserved.***

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**Ts/rkt**